

### Land Ceiling Law of Pondicherry

1955. SHRI S. RADHAKRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government have received any representation from Pondicherry Government requesting to include the land ceiling laws of the State in the Ninth Schedule to the Constitution; and

(b) if so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) (a) Yes, Sir.

(b) The land ceiling law of Pondicherry is being examined along with similar other laws received from a number of States with a view to their inclusion in the Ninth Schedule to the Constitution.

### Linking of Education with Work Experience and Productivity

1956. SHRI ARJUN SETHI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether the University Grants Commission constituted an Expert Committee to examine the question of linking of education with work experience and productivity in order to accelerate the pace of development in educationally backward regions for under privileged sections of the society, and

(b) if so, the precise courses of study evolved and how soon will the scheme be introduced in the rural areas of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). Accord-

ing to the information furnished by the University Grants Commission, it has appointed an Expert Committee to work out the details regarding linking education and work experience in the educational programmes of Universities and Colleges. The report of the Committee is being finalised.

### Foodgrains to Karnataka

1957. SHRI K. LAKKAPPA, Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) quantity of foodgrains supplied to Karnataka State during 1973-74, 1975-76 and proposed to be supplied during 1976-77, and

(b) reasons for variation in supply to that State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE) (a) and (b). The quantities of foodgrains supplied to the Government of Karnataka during these years are given below —

(In 1000 tons)

Year (1st April to end of March)	Quantity
1973-74	28
1974-75	173
1975-76 (upto February, 1976)	156

Allocation of foodgrains are made to each State on a monthly basis keeping in view the overall availability in the Central pool, the relative needs of the State, market availabilities and other relevant factors so as to meet the reasonable requirements of its public distribution system. Foodgrains will be allocated to Karnataka on this basis during 1976-77 as well and as such the quantum of foodgrains, which would be given, cannot be precisely indicated at this stage.